

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.2537

TO BE ANSWERED ON THE 15<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

MISSING CHILDREN

2537. SHRI SHIVKUMAR UDASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has appointed/proposes to appoint any panel/committee to frame action plans to trace missing children in the country;

(b) if so, the details thereof and the action taken by the Government in this direction;

(c) whether the said panel has submitted its report to the Government; and

(d) if so, the details thereof along with the follow-up action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The National Human Rights Commission had constituted a Committee in 2007 to examine the issue of Missing Children in the country. The Committee had submitted its report.

Based on the recommendations of the Committee a reporting format was devised seeking ATRs from the States/UTs.

The Commission has also organised a National Conference on Missing Children on 15 January, 2013 at New Delhi.

However, it is stated that the NHRC has appointed a Committee to examine draft model guidelines pertaining to missing children, in the light of the SOP prepared by NALSA, the guidelines earlier prepared by the Commission in the year 2007 and the judgment by the Supreme Court of India in WP(C) No.75/2012, Bachpan Bachao Andolan Vs UOI & Others. The Committee has not yet submitted its report.

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